

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No.F.9(1)-DJ/Judl/KHW/2018/ 282

Dated, Khowai, The 24th January, 2019.

To
The Registrar(Judicial)
Hon'bl High Court Tripura
AGARTALA.

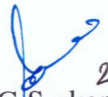
Subject:-Furnishing of monthly Statement regarding pendency & Disposal (**Consolidated**)report for the month of **December, 2018** under the Jurisdiction of Khowai Judicial District.
Reference:- No. F.4(37)-HC/2019/709-21, Dated 110.01.2019.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	264	19	1025	183	8215	1087	9504	1289

1.N. B. The CJM, Khowai Tripura stated that 1500 Nos Traffic Challan Case, 400 Nos T.P. Act Case have been transferred to Ld. J.M. 1st Class, Court No. 1 & 2, Khowai.

2.N .B. The Civil Judge-cum-J. M. 1st Class, Khowai stated that three no. Criminal cases are committed to the other courts.

Yours faithfully,


24.01.19
(G. Sarkar)
District & Sessions Judge
Khowai District : Tripura.